

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2981

ANSWERED ON:18.08.2011

WATER CONSERVATION .

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Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the programmes being implemented by the Government for water conservation;
- (b) the funds allocated to different organisations for water conservation programmes during the last three years and the current financial year;
- (c) whether instances of misuse of the allocated funds by organisations entrusted with water conservation have been received;
- (d) if so, the details thereof; and
- (e) if so, the action taken or proposed to be taken by the Government against such organisations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The schemes for conservation of water resources are conceived, planned and implemented by the respective State Governments. However, Government of India provides central assistance to State Governments through various schemes / programmes such as Accelerated Irrigation Benefits Programme (AIBP), Command Area Development & Water Management (CADWM) Programme, schemes for Repair, Renovation and Restoration of Water Bodies and Artificial Recharge of Ground Water, which inter-alia include water conservation as a sub-goal. The details of assistance provided to various State Governments during the last three years (2007-08, 2008-09 & 2009-10) and during the financial year 2010-11 are at Annexures I to IV.

(c) to (e) Central Government releases funds for water conservation schemes on the basis of utilization certificates of State Governments / project authorities of State Governments. All such schemes are executed through State Governments and no instance of misuse of the allocated fund has been reported to Ministry of Water Resources.